

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**MA No.060/0154/2018 &  
CP No.060/00151/2018  
O.A.NO. 060/00892/2018 Date of order:- 4.10.2018.**

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)  
Hon'ble Mrs.Gopinath, Member (A).**

1. Jaspal Singh, HRMS No.199203176, s/o Sh. Megh Raj, presently working as Sub Divisional Engineer (Electrical), o/o Executive Engineer (Electrical), Bharat Sanchar Nigam Limited, Electrical Division, Sector 37, Chandigarh-160036.
2. Sanjeev Goel, HRMS No.199700984, s/o Sh. Gian Chand, presently working as Sub Divisional Engineer(Electrical), O/o Executive Engineer (Electrical), Bharat Sanchar Nigam Limited, Electrical Division, Sector 37, Chandigarh-160036.

.....Petitioners.

( By Advocate :- Shri R.K.Sharma )

Versus

1. Sh. Anupam Srivastava, Chairman cum Managing Director, BSNL, Corporate Office, 4<sup>th</sup> floor, Bharat Sanchar Bhawan, Harish Chander Lane, Janpath, New Delhi-110 001.
2. Smt. Sujata T.Ray, Director (HR), CR Section, BSNL Room NO.210, CTO Building, Easter Court, Janpath, New Delhi-110 001, Corporate office, 7<sup>th</sup> floor, Bharat Sanchar Bhawan, Harish Chander Lane, Janpath, New Delhi-110 001.
3. Shri Praveenn Varshney, Chief General Manager (Electrical), Bharat Sanchar Nigam Limited, Bharat Sanchar Bhawan, Corporate Office, Electrical Wing, Room NO.8, IR Hall, Eastern Court, Janpath, New Delhi-110 001.

...Respondents

**O R D E R (Oral).**

**Sanjeev Kaushik, Member (J):**

At the outset, learned counsel for the petitioners seeks permission to withdraw contempt petition enabling him to avail other legal course. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**(P.GOPINATH)  
MEMBER (A).**

Dated:- 4.10.2018.

Kks

